

ORISSA HIGH COURT

FILING REPORT AS ON :31/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/40816/2025	MANU @ MANOJ KUMAR BEHERA VS STATE OF ODISHA	PRANAYA KUMAR MAHARAJ VS	FATEGARH /260 /2025 () //	
2	D-BLAPL/40820/2025	SANTA @ SANTOSH ROUT VS STATE OF ODISHA	PRANAYA KUMAR MAHARAJ VS	FATEGARH /260 /2025 () //	
3	D-BLAPL/40822/2025	KRUSHNA CHANDRA BARIHA @ KAINRU VS STATE OF ODISHA	SURYAKANTA DWIBEDI-O-114/2010 VS	LARAMBA /159 /2025 () //	
4	D-BLAPL/40826/2025	SRIDHAR MALIK VS STATE OF ODISHA	RAMESH CHANDRA ROUT VS	RAJNAGAR /367 /2025 () //	
5	D-BLAPL/40829/2025	MADHUSUDAN BISWAL VS STATE OF ODISHA	RAMESH CHANDRA ROUT VS	RAJNAGAR /411 /2025 () //	
6	D-BLAPL/40831/2025	BANAMALI PARIDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RANPUR /208 /2025 () //	
7	D-BLAPL/40833/2025	RAJ BARIK VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH /140 /2025 () //	AOD20240000391C202500107
8	D-BLAPL/40837/2025	SUSANTA DEEP @ SUSHANTA DEEP @ SURU VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	PUINTALA /324 /2025 () //	
9	D-BLAPL/40840/2025	ANIRUDHA NAIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JARAPADA /4 /2025 () //	
10	D-BLAPL/40843/2025	BINOD DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /112 /2025 () //	
11	D-BLAPL/40854/2025	MANAS BARIK VS STATE OF ODISHA	P.ANUP DASH VS	GONDIA /479 /2025 () //	AOD20220004458C202500007

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12	D-BLAPL/40860/2025	SRINIBASH @ RABINDRA PANDA VS STATE OF ODISHA	BISWARANJAN DALAI VS	MADHUPATNA /323 /2025 () //	AOR20220003722C202500277
13	D-BLAPL/40861/2025	SIPUN KUMAR BINDHANI VS STATE OF ODISHA	ANSUMAN PANDA VS	BERHAMPUR /142 /2025 () //	
14	D-BLAPL/40863/2025	SIPUN KUMAR BINDHANI VS STATE OF ODISHA	ANSUMAN PANDA VS	BERHAMPUR /146 /2025 () //	
15	D-CMAPL/55462/2025	SURESH KUMAR MOHANTY VS CHAIRMAN-CUM-MANAGING DIRECTOR, O.F.D.C. LTD., BBSR	GYANENDRA KUMAR TRIPATHY VS	// () //	
16	D-CMAPL/55542/2025	SATYANARAYAN DEWAN VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// () //	
17	D-CMP/55558/2025	TILLOTAMA PARIDA VS SARABINDU PARIDA	SUMIT KUMAR MOHANTY VS	// () //	AOR20220003068C202500032
18	D-CONTC/55438/2025	SHASHEE BHUSAN SAHOO VS ASWASTHY .S, I.A.S	SAROJ KUMAR PADHY VS	// () //	
19	D-CONTC/55447/2025	NIRMALA SAHOO VS ASWASTHY .S, I.A.S	SAROJ KUMAR PADHY VS	// () //	
20	D-CONTC/55453/2025	SASMITA DAS VS ASWASTHY .S, I.A.S	SAROJ KUMAR PADHY VS	// () //	
21	D-CONTC/55454/2025	SUBHASMITA BARIK VS ASWASTHY .S, I.A.S	SAROJ KUMAR PADHY VS	// () //	
22	D-CONTC/55457/2025	PADMABATI MOHANTA VS ASWASTHY .S, IAS	SAROJ KUMAR PADHY VS	// () //	
23	D-CONTC/55461/2025	SONAM PANDA	SAROJ KUMAR PADHY	//	

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		VS	VS	0	
		ASWASTHY .S, IAS		//	
24	D-CONTC/55466/2025	BINU PETER	SAROJ KUMAR PADHY	//	
		VS	VS	0	
		ASWASTHY .S, IAS		//	
25	D-CONTC/55470/2025	SHRADDHANJALI DIGAL	SAROJ KUMAR PADHY	//	
		VS	VS	0	
		ASWASTHY .S, IAS		//	
26	D-CONTC/55474/2025	SHIBANI BEHERA	SAROJ KUMAR PADHY	//	
		VS	VS	0	
		ASWASTHY .S, IAS		//	
27	D-CONTC/55485/2025	ANANTA NARAYAN DAS	ADV.	//	
		VS	VS	0	
		SANATAN MALLIK, COMPETENT AUTHORITY, PSHPL PROJECT, INDIAN OIL CROP. LTD.,JAGATSINGHPUR			
28	D-CONTC/55488/2025	ODISHA GRAMYA BANK, DHENKANAL	AUROVINDA MOHANTY	//	
		VS	VS	0	
		BENUDHAR DASH, MANAGER ELECTRICAL, CESU		//	
29	D-CONTC/55493/2025	ODISHA GRAMYA BANK, DHENKANAL BRANCH	AUROVINDA MOHANTY	//	
		VS	VS	0	
		DEBASIS SAHOO, ACCOUNTS OFFICER		//	
30	D-CONTC/55504/2025	SAROJA KUMAR SAHOO	ADV.	//	
		VS	VS	0	
		CHITTARANJAN PANDEY, D.E.O, NAYAGARH		//	
31	D-CONTC/55509/2025	JUGAL KISHOR MAHARTHA	SANGRAM JENA	//	
		VS	VS	0	
		ARVIND AGRAWAL, I.A.S		//	
32	D-CONTC/55512/2025	KALU CHARAN NAYAK	ADV.	//	
		VS	VS	0	
		ARVIND AGRAWAL, I.A.S		//	
33	D-CONTC/55519/2025	ARATI PATRA	ADV.	//	
		VS	VS	0	
		THIRUMALA NAIK, I.A.S		//	
34	D-CONTC/55522/2025	BASANTI MISHRA	ADV.	//	
		VS	VS	0	

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		LAGNAJIT BEHERA, TAHASILDAR, BALANGIR		//	
35	D-CONTC/55535/2025	RATNAKAR GIRI	MANOJ KUMAR PATI	//	
		VS	VS	()	
		THE DIRECTOR ELEMENTARY EDUCATION, DEPT. OF S AND ME, BBSR		//	
36	D-CONTC/55539/2025	DIPTIKANTA PATRA	MANOJ KUMAR PATI	//	
		VS	VS	()	
		PRAVAT KUMAR SATPATHY		//	
37	D-CONTC/55545/2025	JYOTSHNA MAYEE KAR	PRADEEP KUMAR ROUT	//	
		VS	VS	()	
		DR. N. THIRUMALA NAIK, IAS		//	
38	D-CONTC/55555/2025	BHAGABAN BEHERA	ADV	//	AOD20250000180C202500245
		VS	VS	()	
		VIR VIKARM YADAV, PRINCIPAL SECRETARY WORKS DEPTT.		//	
39	D-CRLA/40844/2025	SK. SAMIR	BIKRAM KESHARI RAJ	SPL.TASK FORCE /7 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
40	D-CRLA/40848/2025	SUJIT KUMAR NAYAK	SOUMYA RANJAN DAS	BALIANTA P.S. /415 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
41	D-CRLA/40850/2025	KALU CHARAN SETHI	LALATENDU SAMANTARAY	BADABAZAR /86 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
42	D-CRLA/40856/2025	KAILASH CHANDRA PATRA	SURYASNATA MOHAPATRA	BAIDESWAR /26 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	
43	D-CRLLP/40832/2025	STATE OF ODISHA	PARTHA SARATHI NAYAK, A.G.A.	SUNDARGARH SADAR /71 /2022	LOD20240000172C202500525
		VS	VS	()	
		DILESWAR SA		//	
44	D-CRLLP/40834/2025	STATE OF ODISHA	PARTHA SARATHI NAYAK, A.G.A.	KEONJHAR SADAR /58 /2019	LOD20240000194C202500537
		VS	VS	()	
		DIPU MUNDA		//	
45	D-CRLLP/40835/2025	STATE OF ODISHA	PARTHA SARATHI NAYAK, A.G.A.	PIPLI /108 /2017	LOD20240000200C202500540
		VS	VS	()	
		JAGANNATH DALEI		//	

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46	D-CRLMC/40827/2025	JAYANTA GAURAV TRIPATHY VS STATE OF ODISHA	ANINDYA KUMAR MISHRA VS	BADAGODA P.S. /527 /2023 () //	
47	D-CRLMC/40828/2025 CRLMC/5694/2025	AMIT CHAUDHURY VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	DHAMNAGAR /14 /2019 J.M.F.C.,DHAMNAGAR(Bhadrak) GR/0000021/2019	
48	D-CRLMC/40830/2025	RAJESH KUMAR GOUDU VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	PURUSHOTTAMPUR /525 /2022 () //	
49	D-CRLMC/40839/2025	M.KESHAB REDDY @ M.KESHEB REDDY VS M GOURI REDDY	SOUBHAGYA KUMAR DASH VS	// () //	AOR20220001631C202500387
50	D-CRLMC/40841/2025	SABITRI ROUTRAY VS STATE OF ODISHA	SUSANTA KUMAR NAYAK VS	BIRIDI PS /236 /2021 () //	
51	D-CRLMC/40842/2025	PADMNA RANA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	// () //	AOD20240000391C202500108
52	D-CRLMC/40853/2025	PRAVAKAR MALLICK @ PRABHAKAR MALLIK VS STATE OF ODISHA	PRANAYANEE DASMOHAPATRA VS	TIRTOL /379 /2023 () //	
53	D-CRLMC/40857/2025	MANABHANJAN HOTA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	KHARIAR /78 /2023 () //	AOD20240000391C202500109
54	D-CRLMC/40859/2025	LAXMIDHAR JENA VS STATE OF ODISHA	JAGAMOHAN PATTANAİK VS	JEYPORE VIGILANCE /12 /2022 () //	AOR20220001586C202500101
55	D-CRLMP/40819/2025	SUNANDA JENA VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	//0 () //	
56	D-CRLMP/40825/2025	ANANTA CHARAN SAHOO VS STATE OF ODISHA	DIPTIREKHA NANDA VS	//0 () //	
57	D-CRLMP/40846/2025	RAKESH SAHU	Anupam Dash	//0	

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		VS	VS	()	
		MAMINA SAHOO		//	
58	D-CRLREV/40823/2025	AKSHAYA KUMAR BISWAL	DIPTI RANJAN MOHAPATRA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-CRLREV/40838/2025	JAMULA TIRUMALA RAO @ J TIRUMALA RAO	SOUBHAGYA KUMAR DASH	//	AOR20220001631C202500386
		VS	VS	()	
		APPANNA SAHU		//	
60	D-CRLREV/40847/2025	SUSANTA BEHERA	IPSA RAJGURU MOHAPATRA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-CRLREV/40849/2025	BISWANATH PARIDA@TUNA	SIDHESWAR RATH	//0	
		VS	VS	()	
		PADMANAVA PRUSTY		//	
62	D-CRLREV/40865/2025	MAHESWAR SETHY	PARTHA SARATHI DAS	TELKOI/66/2006	AOD20240000364C202500233
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-MACA/55527/2025	CHAGALA SWAIN @ DIPAK SWAIN	KAPILA CHARAN NAYAK	//	
		VS	VS	()	
		AJIT KUMAR SAHOO		//	
64	D-MATA/55494/2025	SATYA PRABHAS SAMAL	BIKRAM KESHARI RAJ	//	
		VS	VS	()	
		SUSHREETA MINATI JENA		//	
65	D-RPFAM/55499/2025	NIKUNJA KISHORE BEHERA	PRATAP CHANDRA MISHRA	//	
		VS	VS	()	
		SANGITA BEHERA		//	
66	D-RPFAM/55557/2025	BIDESHI ROUT	SATYA NARAYAN MISHRA 4	//	AOR20220001615C202500237
		VS	VS	()	
		RASMITARANI ROUT @ PRADHAN		//	
67	D-RSA/55442/2025	RABINDRA NATH SAHOO	SUKANTA KUMAR NAYAK	//	
		VS	VS	()	
		SANATAN SAHU		//	
68	D-RSA/55452/2025	NANDINI BISWAL	M. BALAKRISHNA RAO	//	
		VS	VS	()	

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69	D-RSA/55506/2025	JOGINATH NAYAK BHARATI MOHARANA VS RANJANA MAHARANA	BRAHMANANDA TRIPATHY VS	// // 0 //	
70	D-RSA/55523/2025	TRAILOKYANATH SAMANTARAY VS PARADEEP PORT TRUST, JAGATSINGHPUR	SATYANARAYAN MOHAPATRA VS	// 0 //	
71	D-RSA/55552/2025	BENUDHAR MAHAPATRA VS SRI RADHA GOBINDA DEB	HRUDANANDA MOHAPATRA VS	// 0 //	
72	D-RVWPET/55530/2025	KARTIK NAYAK VS MINA KUMARI PRADHAN	SANATAN DAS VS	// 0 //	
73	D-WA/55480/2025	B.M, BANK OF MAHARASHTRA, JAGATSINGHPUR VS SOUBHAGYA CHANDRA BISWAL	SRINIBAS KHANDAI VS	// 0 //	
74	D-WA/55559/2025	STATE OF ODISHA VS JUGAL PRADHAN	SIDHARTH PRASAD DAS,A.S.C VS	// 0 //	LOD20240000172C202500526
75	D-WA/55560/2025	STATE OF ODISHA VS RAGHUNATH BEHERA	DEBASHIS TRIPATHY,A.G.A VS	// 0 //	LOD20240000200C202500541
76	D-WA/55561/2025	STATE OF ODISHA VS JANMEJAYA BHABASAGAR	SIDHARTH PRASAD DAS,A.S.C VS	// 0 //	LOD20240000194C202500538
77	D-WP(C)/55436/2025	AMBIKA SAHOO VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
78	D-WP(C)/55437/2025	BABULI CHARAN DAS VS STATE OF ODISHA	PRANAYANEE DASMOHAPATRA VS	// 0 //	AOD20240000722C202500001
79	D-WP(C)/55439/2025	NILAKANTHA BEHERA VS THE CHIEF EXECUTIVE OFFICER, TPCODL, BBSR	SUKANTA KUMAR NAYAK (2) VS	// 0 //	

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80	D-WP(C)/55440/2025	GANESH PRASAD MOHANTY VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// () //	
81	D-WP(C)/55441/2025	SUJATA MOHANTY VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// () //	AOR20230000802C202500127
82	D-WP(C)/55443/2025	MIHIR KUMAR JENA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// () //	AOR20230000802C202500132
83	D-WP(C)/55444/2025	NARAYAN PRASAD BEHERA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// () //	
84	D-WP(C)/55445/2025	SUPERINTENDING ENGINEER MINOR IRRIGATION DISTRICT VS ASSISTANT PROVIDENT FUND COMMISSIONER	SRINIVAS MOHANTY, A.G.A VS	// () //	LOD20240000194C202500536
85	D-WP(C)/55446/2025	TRUPTI DAS VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// () //	AOR20230000802C202500130
86	D-WP(C)/55448/2025	PRITIKANTA PANDA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// () //	AOR20230000802C202500131
87	D-WP(C)/55449/2025	PUSPARANI JENA VS STATE OF ODISHA	HEMANTA KUMAR MOHAPATRA VS	// () //	
88	D-WP(C)/55450/2025	PANKAJ NEPAK VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// () //	
89	D-WP(C)/55451/2025	KULAMANI ROUT VS STATE OF ODISHA	MANAS ANKIT BOHIDAR VS	// () //	
90	D-WP(C)/55455/2025	SAMARENDRA KESHARI MOHAPATRA VS STATE OF ODISHA	NIRANJAN PANDA VS	// () //	
91	D-WP(C)/55456/2025	AMULYA KUMAR PATTANAYAK	KSHIROD KUMAR ROUT	//	

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		VS	VS	0	
		CENTRAL INFORMATION COMMISSION, NEW DELHI		//	
92	D-WP(C)/55458/2025	LALATA KISHOR BEHERA	BIPIN KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ORISSA		//	
93	D-WP(C)/55459/2025	SUJATA MALLIK	KAISARUN NISHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
94	D-WP(C)/55460/2025	SANJAY KESHARI MOHAPATRA	NIRANJAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
95	D-WP(C)/55463/2025	M/S KAYPEE ENTERPRISES, THAKURANI IRON ORE	SHISHIR KONTAR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
96	D-WP(C)/55464/2025	PRASANNA KUMAR SUNDARAY	NIRMAL CHANDRA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
97	D-WP(C)/55465/2025	RATNAKAR PRADHAN	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
98	D-WP(C)/55467/2025	PADMINI BALA	BISWA PRAKASH DHAL	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
99	D-WP(C)/55468/2025	SUSHANTA KUMAR MOHANTY	SRINIVAS MOHANTY	//	AOR20230000802C202500129
		VS	VS	0	
		STATE OF ODISHA		//	
100	D-WP(C)/55469/2025	MINATI KUMARI TRIPATHY	NIRMAL CHANDRA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
101	D-WP(C)/55471/2025	UPENDRA NAIK	NIRANJAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
102	D-WP(C)/55472/2025	DEBASHISH BAL	JNANINDRA PANI	//	
		VS	VS	0	

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103	D-WP(C)/55473/2025	STATE OF ODISHA MANORANJAN SAHOO VS	ALOK KUMAR PANDA VS	// // 0	
104	D-WP(C)/55475/2025	STATE OF ODISHA MANOJ KUMAR SATAPATHY VS	SRINIVAS MOHANTY VS	// // 0	AOR20230000802C202500128
105	D-WP(C)/55476/2025	STATE OF ODISHA PRAVAT KUMAR JENA VS	BIPLABA P.B. BAHALI VS	// // 0	
106	D-WP(C)/55477/2025	STATE OF ODISHA NIKUNJA RANJAN GURU VS	ALOK KUMAR DAS VS	// // 0	
107	D-WP(C)/55478/2025	UNION OF INDIA SUKANTA KUMAR NAYAK VS	BISHNU PRASAD PRADHAN VS	// // 0	
108	D-WP(C)/55479/2025	STATE OF ODISHA USHARANI BARIK VS	BRAHMANANDA TRIPATHY VS	// // 0	
109	D-WP(C)/55481/2025	STATE OF ODISHA GAGAN BIHARI BARIK VS	CHITTA RANJAN PATTNAIK VS	// // 0	
110	D-WP(C)/55482/2025	STATE OF ODISHA GOURA CHANDRA JENA VS	SATYAJIT BEHERA VS	// // 0	
111	D-WP(C)/55483/2025	STATE OF ODISHA HIMANSU SEKHAR MISRA VS	SANGRAM JENA VS	// // 0	
112	D-WP(C)/55484/2025	STATE OF ODISHA RAMESH CHANDRA PARIDA VS	JATADHARI BARIK VS	// // 0	
113	D-WP(C)/55486/2025	STATE OF ODISHA DIPAK JYOTI SARANGI VS TATA CAPITAL LTD, (A NON BANKING FINANCIAL COMPANY), MUMBAI	KAPILA CHARAN NAYAK VS	// // 0 0	

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114	D-WP(C)/55487/2025	LITU SWAIN VS COMMISSIONER, BHUBANESWAR MUNICIPAL CORPORATION	RAJAKISHORE SAHOO VS DILIP KUMAR SAHU	// 0 //	
115	D-WP(C)/55489/2025	P. GANESH KUMAR VS THE ADDI. COMMISSIONER, SETTLEMENT AND CONSOLIDATION, SAMBALPUR	DILIP KUMAR SAHU VS GOURI MOHAN RATH	// 0 //	
116	D-WP(C)/55490/2025	DEBARAJ RATH VS STATE OF ODISHA	GOURI MOHAN RATH VS BASUDEV BARIK	// 0 //	
117	D-WP(C)/55491/2025	BIDYADHAR PRADHAN VS STATE OF ODISHA	BASUDEV BARIK VS DURGESH NARAYAN RATH	// 0 //	
118	D-WP(C)/55492/2025	SADANANDA HOTTA VS STATE OF ORISSA	DURGESH NARAYAN RATH VS UMESH CHANDRA MOHANTY	// 0 //	
119	D-WP(C)/55495/2025	RAMACHANDRA PRADHAN VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS DURGESH NARAYAN RATH	// 0 //	
120	D-WP(C)/55496/2025	LAXMIDHAR NAYAK VS STATE OF ORISSA	DURGESH NARAYAN RATH VS TAPAN MISHRA	// 0 //	
121	D-WP(C)/55497/2025	CHINARI SARINA VS THE MANAGING DIRECTOR, HR HEAD HSBC SOFTWARE DEVELOPMENT (INDIA) PVT. LTD./HYDERABAD	TAPAN MISHRA VS BASUDEV BARIK	// 0 //	
122	D-WP(C)/55498/2025	NABAGHANA NAIK VS STATE OF ODISHA	BASUDEV BARIK VS UMESH CHANDRA MOHANTY	// 0 //	
123	D-WP(C)/55500/2025	BUDDHESWAR MAHAPATRA VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS SHASHI BHUSAN JENA	// 0 //	
124	D-WP(C)/55501/2025	SURENDRA BEHERA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS TAPAN MISHRA	// 0 //	
125	D-WP(C)/55502/2025	CHINARI SARINA	TAPAN MISHRA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :31/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
126	D-WP(C)/55503/2025	THE MANAGING DIRECTOR, HR HEAD HSBC SOFTWARE DEVELOPMENT (INDIA) PVT. LTD./HYDERABAD SESHADEBA PANDA	GYANENDRA KUMAR TRIPATHY	//	
		VS	VS	()	
127	D-WP(C)/55505/2025	STATE OF ODISHA CHIEF MANAGER, UNION BANK OF INDIA, ASSE RESERVE BANK OF INDIA NEW DELHI	VS	//	
		VS	VS	()	
128	D-WP(C)/55507/2025	THE CHIARPERSON, PERMANENT LOKADALAT UTILITY, BBSR UMA CHARAN PRADHAN	GYANENDRA KUMAR TRIPATHY	//	
		VS	VS	()	
129	D-WP(C)/55508/2025	STATE OF ODISHA ROUTHU BHUJANGA RAO	KADAR MOHAMMAD	//	
		VS	VS	()	
130	D-WP(C)/55510/2025	MANAGING COMMITTEE OF THE BERHAMPUT COOPERATIVE CENTRAL BANK LTD., GANJAM DR.RAJ KISHORE NATH	SHAMBHU CHARAN NATH SHARMA	//	
		VS	VS	()	
131	D-WP(C)/55511/2025	STATE OF ODISHA PATITA PABAN MALLICK	SAMEER KUMAR DAS	//	
		VS	VS	()	
132	D-WP(C)/55513/2025	STATE OF ODISHA CHITARANJAN PRADHAN	GYANENDRA KUMAR TRIPATHY	//	
		VS	VS	()	
133	D-WP(C)/55514/2025	STATE OF ODISHA SHAIKH SHAKIR UDDIN	SAROJA KANTA SAMAL	//	
		VS	VS	()	
134	D-WP(C)/55515/2025	STATE OF ODISHA CHINARI SARINA	TAPAN MISHRA	//	
		VS	VS	()	
135	D-WP(C)/55516/2025	THE MANAGING DIRECTOR H.R.M, HSBC SOFTWARE DEVELOPMENT (INDIA) PVT. LTD., HYDERABAD SAIKRUSHNA PRADHAN	GYANENDRA KUMAR TRIPATHY	//	
		VS	VS	()	
136	D-WP(C)/55517/2025	STATE OF ODISHA ALKA GOENKA	LINGARAJ SARANGI	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :31/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-WP(C)/55518/2025	STATE OF ODISHA PRADEEP ROUT @ PRADEEP KUMAR ROUT VS	SHAMBHU CHARAN NATH SHARMA VS	// // ()	
138	D-WP(C)/55520/2025	ADDL COMMISSIONER (C AND S) , KENDRAPARA JANAKI BISOI VS	GYANENDRA KUMAR TRIPATHY VS	// // ()	
139	D-WP(C)/55521/2025	STATE OF ODISHA SAHNAJ PERWEEN VS	SAROJA KANTA SAMAL VS	// // ()	
140	D-WP(C)/55524/2025	STATE OF ODISHA RAMU KUJUR VS	SUBHADUTTA ROURAY VS	// // ()	
141	D-WP(C)/55525/2025	STATE OF ODISHA DR. KEERTIDHARA DAS VS	RAJEET ROY VS	// // ()	AOR20220001445C202500017
142	D-WP(C)/55526/2025	STATE OF ODISHA PRAVAT KUMAR MISHRA VS	SIDHANT DWIBEDI VS	// // ()	AOR20220001213C202500059
143	D-WP(C)/55528/2025	STATES (A GOVT OF INDIA ENTERPRISE) TRUPTIMAYEE TRIPATHY VS	TARUN KANTA PATTANAYAK VS	// // ()	
144	D-WP(C)/55529/2025	STATE OF ODISHA MOUNE BEWA VS	DHANANJAYA MUND VS	// // ()	AOR20220001492C202500032
145	D-WP(C)/55531/2025	STATE OF ODISHA BISHNU MISHRA VS	AMIYA KUMAR MOHANTY VS	// // ()	
146	D-WP(C)/55532/2025	STATE OF ODISHA ITISHREE NATH VS	SHAMBHU CHARAN NATH SHARMA VS	// // ()	
147	D-WP(C)/55533/2025	STATE OF ODISHA SUBHA NARAYAN MISHRA VS	SIDHESWAR MALLIK VS	// // ()	AOD20250001275C202500011
		STATE OF ODISHA		//	

ORISSA HIGH COURT**FILING REPORT AS ON :31/12/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-WP(C)/55534/2025	SUDAM CHANDRA BEHERA VS STATE OF ODISHA	JYOTI PATNAIK VS	// 0 //	
149	D-WP(C)/55536/2025	SIBARAM PRADHAN VS PUNJAB NATIONAL BANK ASKA ROAD BRANCH	SOUMYA RANJAN MOHANTY VS	// 0 //	
150	D-WP(C)/55537/2025	GOGASTHA BIHARI PARIDA VS TAHASILDAR, JAGATSINGHPUR	TAPAN KUMAR SAHOO VS	// 0 //	
151	D-WP(C)/55538/2025	BINAYAK PADHI VS STATE OF ODISHA	RABINARAYAN MISHRA VS	// 0 //	
152	D-WP(C)/55540/2025	SATYANARAYAN DAS VS PUNJAB NATIONAL BANK ASKA ROAD BRANCH	SOUMYA RANJAN MOHANTY VS	// 0 //	
153	D-WP(C)/55541/2025	ASHISH PRAMANICK VS STATE OF ODISHA	SIDHESWAR RATH VS	// 0 //	
154	D-WP(C)/55543/2025	ASHOK KUMAR BHANJA VS STATE OF ODISHA	RABI NARAYAN MISHRA VS	// 0 //	
155	D-WP(C)/55544/2025	SANTOSH KUMAR BEHERA VS PUNJAB NATIONAL BANK ASKA ROAD BRANCH	SOUMYA RANJAN MOHANTY VS	// 0 //	
156	D-WP(C)/55546/2025	USHARANI BARIK VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	// 0 //	
157	D-WP(C)/55547/2025	MANISA PRIYAMBADA NATH SHARMA VS STATE OF ODISHA	SHAMBHU CHARAN NATH SHARMA VS	// 0 //	
158	D-WP(C)/55548/2025	ANAPURNA PADRA VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //	
159	D-WP(C)/55549/2025	SURESH CHANDRA PATRO	SOUMYA RANJAN MOHANTY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :31/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
160	D-WP(C)/55550/2025	PUNJAB NATIONAL BANK ASKA ROAD BRANCH HIMANSU SEKHAR SAHU	JAMINI KANTA DAS	//	
		VS	VS	()	
161	D-WP(C)/55551/2025	ADDL. CHIEF SECY-CUM-DEVELOPMENT COMMNR., KHURDA KAILASH CHANDRA DAS	JAMINI KANTA DAS	//	
		VS	VS	()	
162	D-WP(C)/55553/2025	STATE OF ODISHA RABINDRA NATH ACHARYA	JAGAJIBAN PRADHAN	//	
		VS	VS	()	
163	D-WP(C)/55554/2025	STATE OF ODISHA SUNIL KUMAR RATH	HRUDANANDA MOHAPATRA	//	
		VS	VS	()	
164	D-WP(C)/55556/2025	STATE OF ODISHA GOPABANDHU BEHERA	HRUDANANDA MOHAPATRA	//	
		VS	VS	()	
165	D-WP(C)/55562/2025	COMMISSIONER CONSOLIDATION, ODISHA BIBEKANANDA NAYAK	RABI NARAYAN MISHRA	//	
		VS	VS	()	
166	D-WP(C)/55563/2025	COMMISSIONER CUM SECY, HOUSING AND URBAN DEVELOPMENT DEPT, GOVT OF ODISHA, BBSR SK.AJAD ALLI @ SHAIKH AZAD ALLI	PABITRA KUMAR DUTTA	//	
		VS	VS	()	
167	D-WP(C)/55564/2025	UNION OF INDIA SAYAD KALIM UDDIN	SURESH CHANDRA DASH	//	AOD20240000953C202500042
		VS	VS	()	
168	D-WP(C)/55565/2025	TATA POWER CENTRAL ODISHA DISTRIBUTION LTD SUDHIR DHANGADA MAJHI	DHANANJAYA MUND	//	AOR20220001492C202500033
		VS	VS	()	
169	D-WP(C)/55566/2025	STATE OF ODISHA PRAMOD KUMAR TRIPATHY	MANOJ KUMAR PATI	//	
		VS	VS	()	
170	D-WP(C)/55567/2025	STATE OF ODISHA BAIKUNTHNATH DEHURY	KRISHNA CHANDRA SAHU	//	AOD20250000180C202500246
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :31/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WP(C)/55568/2025	STATE OF ODISHA ARAKHITA SWAIN VS	ANJAN KUMAR BISWAL VS	// // ()	AOR20220001328C202500077
172	D-WP(C)/55569/2025	STATE OF ODISHA JYOTIN KUMAR SAHOO VS	SOUBHAGYA SWAIN VS	// // ()	AOR20220001296C202500117
173	D-WP(C)/55570/2025	STATE OF ODISHA PARSURAM BHATRA VS	ACHYUTA NANDA ROUTRAY VS	// // ()	AOR20220001190C202500008
174	D-WP(C)/55571/2025	STATE OF ODISHA Dr. TAPAN KUMAR PRADHAN VS	VS	// // ()	LOD20240000124C202500005
175	D-WP(C)/55572/2025	XIM UNIVERSITY SANJAY KUMAR PANDA VS	VS	// // ()	AOD20230000797C202500002
176	D-ABLAPL/40815/2025	OFFICE OF THE TRANSPORT COMMISSIONER CUM CHAIRMAN SK NAWAB VS	DEBASISH MITRA VS	// JAGATSINGPUR /1017 /2025 ()	
177	D-ABLAPL/40817/2025	STATE OF ODISHA KUNA @ PRASANNA PRADHAN VS	GYANA RANJAN NAYAK VS	// TALCHER TOWN /138 /2025 ()	
178	D-ABLAPL/40818/2025	STATE OF ODISHA TRIPATI BEHERA VS	PRASANTA KUMAR PANDA VS	// JARADA /21 /2025 ()	
179	D-ABLAPL/40821/2025	STATE OF ODISHA KHIROD KUMAR SINGH VS	ASHOK KUMAR JENA VS	// JAGATPUR /749 /2025 ()	
180	D-ABLAPL/40824/2025	STATE OF ODISHA RAMESH PRADHAN VS	SURYAKANTA DWIBEDI VS	// KHALLIKOTE /569 /2025 ()	
181	D-ABLAPL/40836/2025	STATE OF ODISHA LAXMIDHAR DAS VS	SANGRAM JENA VS	// // /0 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

MISC CASES FILED on :31/12/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-OJC/820/2001 OJC/820/2001	SMT.SAILABALA SAHOO MP		15/2025
2	D-OJC/6563/2000 OJC/6563/2000	DUTIA RANA MP		16/2025
3	D-ADMLS/54875/2025 ADMLS/8/2025	JALDHI OVERSEAS PTE LTD., MP	SASWAT KUMAR ACHARYA, ISWAR MOHANTY	40/2025
4	D-CRLLP/40832/2025 CRLLP/ /	STATE OF ODISHA MP	PARTHA SARATHI NAYAK, A.G.A.	94/2025
5	D-CRLLP/40834/2025 CRLLP/ /	STATE OF ODISHA MP	PARTHA SARATHI NAYAK, A.G.A.	95/2025
6	D-CRLLP/40835/2025 CRLLP/ /	STATE OF ODISHA MP	PARTHA SARATHI NAYAK, A.G.A.	96/2025
7	D-CRLMP/34406/2025 CRLMP/1488/2025	OUM PRAKASH SAHOO MP	DHANANJAYA MUND	289/2025
8	D-JCRLA/3501/2024 JCRLA/13/2024	PANKAJ NAIK MP	ADV.	433/2025
9	D-JCRLA/29720/2024 JCRLA/162/2024	RAMJAN KHAN MP	ADV.	434/2025
10	D-JCRLA/164/2023 JCRLA/164/2023	NUPURA DIGAL@LUPURA MP	ADV.	435/2025
11	D-JCRLA/3590/2024 JCRLA/15/2024	SUJAN KUMAR SAHOO MP	ADV.	436/2025
12	D-JCRLA/29720/2024 JCRLA/162/2024	RAMJAN KHAN MP	ADV.	437/2025
13	D-JCRLA/3590/2024 JCRLA/15/2024	SUJAN KUMAR SAHOO MP	ADV.	438/2025
14	D-JCRLA/164/2023 JCRLA/164/2023	NUPURA DIGAL@LUPURA MP	ADV.	439/2025
15	D-RVWPET/141/2023 RVWPET/141/2023	UMAKANTA PANDA MP	BIDYADHAR PRADHAN	533/2025
16	D-RPFAM/53495/2025 RPFAM/ /	ACHYUTA BEHERA MP	BIPIN KUMAR NAYAK	638/2025
17	D-RPFAM/55557/2025 RPFAM/ /	BIDESHI ROUT MP	SATYA NARAYAN MISHRA 4	639/2025
18	D-RPFAM/55432/2025 RPFAM/424/2025	CHANDAN KUMAR NATH MP	LALATENDU SAMANTARAY	640/2025
19	D-RPFAM/55432/2025 RPFAM/424/2025	CHANDAN KUMAR NATH MP	LALATENDU SAMANTARAY	641/2025
20	D-MATA/49559/2025 MATA/ /	AMBIKA KISHAN MP	GHANASHYAM MUDULI	760/2025
21	D-MATA/55330/2025 MATA/504/2025	SURYA PRAKASH MOHANTY MP	SAROJ KUMAR PADHY	761/2025
22	D-MATA/55330/2025 MATA/504/2025	SURYA PRAKASH MOHANTY MP	SAROJ KUMAR PADHY	762/2025
23	D-FAO/50285/2025 FAO/526/2025	MANAGER LEGAL, M/S. CHOLAMANDALAM MP	AND MS GENERAL INSURANCE CO. LTD., KHURDA	1132/2025
24	D-BLAPL/29092/2025 BLAPL/10158/2025	ASUTOSH PARIDA @ ASHUTOSH PARIDA JYOTIRMAYA SAHOO MP		1205/2025
25	D-CRLREV/38592/2025 CRLREV/1117/2025	MOTILAL PRADHAN MP	PANCHANAN PANIGRAHI	1654/2025
26	D-CRLREV/40838/2025	JAMULA TIRUMALA RAO @ J TIRUMALA RAO	SOUBHAGYA KUMAR DASH	

	CRLREV/ /	MP		1655/2025
27	D-CRLREV/40865/2025	MAHESWAR SETHY	PARTHA SARATHI DAS	
	CRLREV/ /	MP		1656/2025
28	D-RSA/38642/2025	RAJANIKANTA PATTNAIK	MANAS RANJAN BAUG	
	RSA/533/2025	MP		1817/2025
29	D-ABLAPL/34298/2024	JYOTSNARANI GIRI		
	ABLAPL/12900/2024	MP		2311/2025
30	D-MACA/48643/2025	D.M., LIBERTY GENERAL INSURANCE CO.	ADAM ALI KHAN	
	MACA/ /	MP		2939/2025
31	D-MACA/67/2023	BIJAY KUMAR DASH		
	MACA/67/2023	MP		2940/2025
32	D-CRLA/28257/2025	BIBHUTI@NIRANJAN BEHERA	SWAGATIKA PANDA, M/S. BIJAYA KUMAR RAGADA, A.K.JENA, A.P.R.	
	CRLA/1090/2025	MP		3610/2025
33	D-CRLA/40527/2025	BYOMAKESH BISWAL@MUKA	DEVASHIS PANDA	
	CRLA/1491/2025	MP		3611/2025
34	D-CRLA/40527/2025	BYOMAKESH BISWAL@MUKA		
	CRLA/1491/2025	MP		3612/2025
35	D-CRLMC/40842/2025	PADMNA RANA	PRASANTA KUMAR ROUTRAY	
	CRLMC/ /	MP		4043/2025
36	D-CRLMC/40828/2025	AMIT CHAUDHURY	BISHNU PRASAD PRADHAN	
	CRLMC/5694/2025	MP		4044/2025
37	D-CRLMC/40839/2025	M.KESHAB REDDY @ M.KESHEB REDDY	SOUBHAGYA KUMAR DASH	
	CRLMC/ /	MP		4045/2025
38	D-CRLMC/40857/2025	MANABHANJAN HOTA	PRASANTA KUMAR ROUTRAY	
	CRLMC/ /	MP		4046/2025
39	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL, A.G.A	
	WA/197/2024	MP		5090/2025
40	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL, A.G.A	
	WA/197/2024	MP		5091/2025
41	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL, A.G.A	
	WA/197/2024	MP		5092/2025
42	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL, A.G.A	
	WA/197/2024	MP		5093/2025
43	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL, A.G.A	
	WA/197/2024	MP		5094/2025
44	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL, A.G.A	
	WA/197/2024	MP		5095/2025
45	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL, A.G.A	
	WA/197/2024	MP		5096/2025
46	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL, A.G.A	
	WA/197/2024	MP		5097/2025
47	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL, A.G.A	
	WA/197/2024	MP		5098/2025
48	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL, A.G.A	
	WA/197/2024	MP		5099/2025
49	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL, A.G.A	
	WA/197/2024	MP		5100/2025
50	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL, A.G.A	
	WA/197/2024	MP		5101/2025
51	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL, A.G.A	
	WA/197/2024	MP		5102/2025
52	D-WA/55379/2025	JITENDRIYA MOHANTY	BIYOTKESH MOHANTY	
	WA/2034/2025	MP		5103/2025
53	D-WA/55559/2025	STATE OF ODISHA	SIDHARTH PRASAD DAS, A.S.C	
	WA/ /	MP		5104/2025
54	D-WA/55559/2025	STATE OF ODISHA	SIDHARTH PRASAD DAS, A.S.C	
	WA/ /	MP		5105/2025
55	D-WA/55560/2025	STATE OF ODISHA	DEBASHIS TRIPATHY, A.G.A	
	WA/ /	MP		5106/2025
56	D-WA/55560/2025	STATE OF ODISHA	DEBASHIS TRIPATHY, A.G.A	
	WA/ /	MP		5107/2025
57	D-WA/55561/2025	STATE OF ODISHA	SIDHARTH PRASAD DAS, A.S.C	
	WA/ /	MP		5108/2025

58	D-WA/55561/2025 WA/ /	STATE OF ODISHA MP	SIDHARTH PRASAD DAS,A.S.C	5109/2025
59	D-WP(C)/37785/2023 WP(C)/37785/2023	M/S. ODISHA ENERGY DISTRIBUTION AND CONSTRUCTION PVT. LTD, BBSR MP		23568/2025
60	D-WP(C)/34122/2024 WP(C)/19595/2024	M/S. D.K.ENTERPRISES, DERANG MP	SOMANATH MISHRA	23569/2025
61	D-WP(C)/17754/2019 WP(C)/17754/2019	NITYANANDA MOHANTY MP	M/S RABINDRA KUMAR DASH, SOMANATH MISHRA	23570/2025
62	D-WP(C)/49102/2025 WP(C)/35406/2025	JAWAHARLAL PANI MP	SUSANTA KUMAR NAYAK	23571/2025
63	D-WP(C)/55487/2025 WP(C)/ /	LITU SWAIN MP	RAJAKISHORE SAHOO	23572/2025
64	D-WP(C)/44370/2025 WP(C)/31232/2025	UDDHABA BARIK MP		23573/2025
65	D-WP(C)/55441/2025 WP(C)/ /	SUJATA MOHANTY MP	SRINIVAS MOHANTY	23574/2025
66	D-WP(C)/12361/2022 WP(C)/12361/2022	JATINDRA NARAYAN BIR MP	SHASHI BHUSAN JENA	23575/2025
67	D-WP(C)/55182/2025 WP(C)/37812/2025	DEBAJAR BEHERA @ DEBARAJ BEHERA MP	UPENDRA KUMAR SAMAL	23576/2025
68	D-WP(C)/55443/2025 WP(C)/ /	MIHIR KUMAR JENA MP	SRINIVAS MOHANTY	23577/2025
69	D-WP(C)/47797/2025 WP(C)/33695/2025	BULI MALIK MP	GYANENDRA KUMAR TRIPATHY	23578/2025
70	D-WP(C)/55112/2025 WP(C)/37814/2025	NIRUPAMA ROUT MP	SUBASH CHANDRA ROUTRAY	23579/2025
71	D-WP(C)/29382/2025 WP(C)/20799/2025	RANJAN KUMAR PRADHAN MP	MRUTYUNJAY MOHANTY	23580/2025
72	D-WP(C)/29382/2025 WP(C)/20799/2025	RANJAN KUMAR PRADHAN MP	MRUTYUNJAY MOHANTY	23581/2025
73	D-WP(C)/53451/2025 WP(C)/37128/2025	JITENDRA KUMAR GOCHHI MP	SAGARIKA SAHOO	23582/2025
74	D-WP(C)/53451/2025 WP(C)/37128/2025	JITENDRA KUMAR GOCHHI MP	SAGARIKA SAHOO	23583/2025
75	D-WP(C)/55445/2025 WP(C)/ /	SUPERINTENDING ENGINEER MINOR IRRIGATION, BALASORE, JHAR MP	KATYON B DAVIS MOHAPATRA	23584/2025
76	D-WP(C)/55446/2025 WP(C)/ /	TRUPTI DAS MP	SRINIVAS MOHANTY	23585/2025
77	D-WP(C)/45474/2025 WP(C)/31871/2025	AMIT KUMAR PATNAIK MP	SURYA SNATA MOHAPATRA	23586/2025
78	D-WP(C)/55448/2025 WP(C)/ /	PRITIKANTA PANDA MP	SRINIVAS MOHANTY	23587/2025
79	D-WP(C)/55468/2025 WP(C)/ /	SUSHANTA KUMAR MOHANTY MP	SRINIVAS MOHANTY	23588/2025
80	D-WP(C)/55475/2025 WP(C)/ /	MANOJ KUMAR SATAPATHY MP	SRINIVAS MOHANTY	23589/2025
81	D-WP(C)/55525/2025 WP(C)/ /	DR. KEERTIDHARA DAS MP	RAJJEET ROY	23590/2025
82	D-WP(C)/55265/2025 WP(C)/37823/2025	NIRUPAMA MOHANTA MP	BIBHUTI BHUSAN SWAIN	23591/2025
83	D-WP(C)/55564/2025 WP(C)/ /	SAYAD KALIM UDDIN MP	SURESH CHANDRA DASH	23592/2025
84	D-WP(C)/54874/2025 WP(C)/37477/2025	BEBI @ INDULATA BEHERA MP	DIPTI RANJAN MOHAPATRA	23593/2025
85	D-WP(C)/55572/2025 WP(C)/ /	SANJAY KUMAR PANDA MP		23594/2025
86	D-WP(C)/55056/2025 WP(C)/37836/2025	PRADEEP KUMAR MISHRA MP	PRASANTA KUMAR NANDA	23595/2025